- (b) Rs. 3,973 -42 per month.
- fc) As a matter of policy, subject to availability of funds and lands, the C. G.H.S. dispensaries are proposed to be housed in buildings specifically designed and built to suit the requirements of these dispensaries.

MR. CHAIRMAN : The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

SALES OF ELECTRICITY IN DURGAPUR BY THE WEST BENGAL GOVERNMENT

- •410. SHRI S. S. MARISWAMY: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that the Government of West Bengal has expressed a desire to function as the sole agency to sell electricity in the Durgapur region of the D. V. C.; and
- (b) if so, the reactions of the Government of India in the matter and also of the other interested State Governments?

THF. MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

tb) The State Government have been informed that in view of the D. V. C.'s statutory rights of generation and supply of power in the Valley, the proposal is not acceptable.

FOURTH FIVE YEAR PLAN

(SHRI RAMGOPAL GUPTA: •

412. < SHRIMATI SARLA BHADAURIA: [SHRJ S. SUPAKAR:

Will the Minister of PLANNING be pleased to state:

- (a) whether Government have taken a final decision on the outlay and sire of the Fourth Five Year Plan; and
- (b) if so, the details of the decision taken by Government in this regard?

THE MINISTER OF PLANNING (SHRI ASOKA MBHTA): (a) and (b) The outlay and

size of Fourth Five Year Plan, as approved by the National Development Council ia September, 1965, were shown in the 4ooument "Fourth Five Year Plan—Resources, Outlays and Programmes". Copies of this document were placed on the Table of the House. Certain adjustments, that are to be made to the detailed contents of the Plan, after taking into account subsequent developments, are under consideration. The Draft Outline of the Plan when completed will be placed before Parliament.

PLAN ALLOCATION TO WEST BENGAL GOVERNMENT

- *417. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:
- (a) whether the Government of Weft Bengal have proposed to Central Government for bigger allocation for the current year of the Plan;
- (b) if so, what is the amount so asked for by the Government of West Bengal; and
- (c) the reaction of Government to the proposal 7

THE MINISTER OF STATE IN TH* MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

- (b) Rs. 4-05 crores.
- (c) Additional allocation of Rs. 50 lakhs for Minor Irrigation Programme and short term loan for seeds and pesticides to the extent of Rs. 80 lakhs have been agreed to. Further additional allocations are under consideration.

TAPTI IRRIGATION PROJECT

- •418. SHRI DEOKINANDAN NARAYAN: Will the Minister of IRRIGATION AND. POWER be pleased to state:
- (a) whether the Tapti Irrigation Project is likely to be taken up in the Fourth Five Year Plan; and
- (b) if so, whether the Plan estimates of the Project have been finalised?

THE MINISTER OF IRRIGATION AND-POWER (SHRI FAKHRUDDIN AU AHMED): (a) and (b) The scrutiny of the Project estimates is in progress. The inclusion of the scheme in the Fourth Plan is, yet to be decided.